

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 152**

**CP No. 70/Chd/Pb/2021**

**IN THE MATTER OF:**

**Bhupinder Chand Puri**

...

**Petitioner**

**Vs.**

**Help finance limited**

...

**Respondent**

**Under Section: 71(10)**

**Order delivered on 07.06.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 19.07.2024.

Sd/-

**Court Officer**

Mamta

07.06.2024.